

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.09.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/207/2019  
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

None present on behalf of both the parties.

List this matter on 11.10.2019 with a direction to both the parties to appear and argue the case on the next date of hearing.

(S.VIJAYARAGHAVAN)  
Member (Technical)

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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